



**Government of Jammu and Kashmir**  
**General Administration Department**  
Civil Secretariat, Srinagar

**Notification**  
**Srinagar, the 20<sup>th</sup> of June, 2016**

**SRO 195** .- In exercise of powers conferred by sub-clause (xxvi) of clause (h) of section 3 of the Jammu and Kashmir State Legislature (Prevention of Disqualification) Act, 1962, the Government hereby specify the Jammu and Kashmir Building and Other Construction Workers' Welfare Board constituted under section 18 of the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 for the purposes of clause (h) of section 3 of the said Act.

By order of the Government of Jammu and Kashmir.

(Gazzanfer Hussain),

**Commissioner/Secretary to the Government.**

No: GAD(Adm)171/2016-V

Dated:20-06-2016

Copy to the:

1. Vice Chairman and Director General, J&K Institute of Management Public Administration and Rural Development.
2. All Financial Commissioners.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Principal Secretary to the Governor.
7. Chief Electoral Officer, J&K.
8. Chairman, J&K Special Tribunal.
9. Divisional Commissioner, Kashmir/Jammu.
10. Principal Secretary to the Chief Minister.
11. All Commissioners/Secretaries to the Government.
12. All Heads of the Departments/Managing Directors.
13. All Deputy Commissioners.
14. Director, Information.
15. Special Secretary/Private Secretary to the Chief Minister.
16. Director Estates.

17. Secretary, J&K Public Service Commission.
18. Director Archives, Archaeology and Museums.
19. Secretary, J&K Legislative Assembly/Council.
20. Secretary, J&K Services Selection Board.
21. General Manager, Government Ranbir Press, Jammu/Srinagar.
22. Private Secretary to the Deputy Chief Minister.
23. Private Secretaries to all Ministers/ Ministers of State.
24. Private Secretary to the Chief Secretary.
25. Private Secretary to Advisor to the Chief Minister.
26. PA to Commissioner/Secretary to the Government, GAD.
27. Incharge website, GAD.
28. Stock file.